

21

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 5TH DAY OF FEBRUARY, 2001

Original Application No.1519 of 2000

CORAM:

HON.MR.JUSTICE ASHOK agarwal, CHAIRMAN

HON.MR.S.DAYAL, MEMBER(A)

Padam Kant, son of Sargu prasad
R/o Nawab Ganj, P.O.Ghazipur
District Ghazipur.

... Applicant

(By Adv:Shri S.K.Dey)

Versus

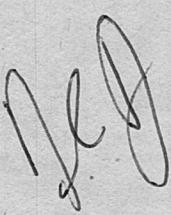
1. Union of India through
The General Manager,
Eastern Railway, Calcutta
2. The Divisional Railway Manager
Eastern Railway, Mughalsarai
District Chandauli.

... Respondents

O R D E R(Oral)

JUSTICE ASHOK AGARWAL:

A short and innocuous prayer is made by Shri S.K.Dey, the learned advocate appearing in support of the application, namely, a direction to the respondents to consider the representation of the applicant made on 12.8.2000 which is annexed at page 16 of the O.A. Having regard to the prayer made, we find that it will be in the interest of justice without issuing notices to the respondents to dispose of the present application with a direction to them to consider the aforesaid representation and pass appropriate orders *thereon* *to the applicant* communicate their decision expeditiously and within a period



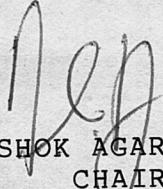
(31)

:: 2 ::

of three months from the date of service of the order.

Present O.A is disposed of in the aforesated terms.


(S.DAYAL)
MEMBER(A)


(ASHOK AGARWAL)
CHAIRMAN

/sns/